

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

OA.1027/93; 1028/93; &
1029/93

dt.of decision : 5-12-94

Between

N.N. Murthy : Applicant in OA.1027/93
2. S.M. Peeran : Applicant in OA.1028/93
3. P. Rajeswara Rao : Applicant in OA.1029/93

and

1. Union of India, rep. by
its Secretary to Govt.of India
Ministry of Communications
New Delhi

2. The Chairman
Telecom Commission
Dept. of Telecommunications
Sanchar Bhavan
New Delhi

3. Assistant Director General (TE)
Min. of Communications
Dept. of Telecommunications
Sanchar Bhavan

4. Chief General Manager
Telecommunications
AP Circle, Hyderabad 500001 : Respondents in all the OAs

Counsel for the applicants : V. Venkateswara Rao, Advocate
in all the OAs
Counsel for the respondents : N.V. Ramana, SC for Central
Govt. in OA.1027 & 1028/93
Counsel for the respondents : N.R. Devaraj, SC for Central
Govt. in OA.1029/93

CORAM

HON. MR. JUSTICE V. NEELADRI RAO, VICE CHAIRMAN

HON. MR. R. RANGARAJAN, MEMBER(ADMN.)

JUDGMENT

I as per Hon'ble Sri R.Rangarajan, Member(Administrative) X

Heard Sri V.Venkateswara Rao, learned counsel for the applicants and Sri N.V.Ramana, learned Standing Counsel for respondents in all the OAs.

2. As the same point has arisen for consideration, these OAs can be conveniently disposed of by a common order.
3. All these applicants joined service as Telegraphists and then promoted as Traffic Supervisor which was All India seniority unit till 1979. Grade of Traffic Supervisor was made circle unit from 1979. Thus, those who were working as Traffic Supervisors by 1979 were required to make options for allocation to the various circle units and accordingly they were allotted to circle units.
4. Even before the grade of Traffic Supervisor was made circle unit, Sri Baleswara Singh was promoted as STT Group-B on adhoc basis. Allegation for these applicants that they were not offered adhoc promotion by the date of promotion of Sri Baleswara Singh as STT Group-B on adhoc basis was not denied.
5. The post of Traffic Supervisor was re-designated as ASTT Group 'C' with effect from 1984. Avenue for promotion from Traffic Supervisor/ASTT Group 'C' is to STT Group-B which is All India seniority unit from the beginning. Even after Traffic Supervisor/ASTT Group-C was

made circle unit, all the officers in the said cadre in all the units of all the circles who are eligible may volunteer for consideration for promotion to the grade of STT Group-B.

6. ~~The applicants~~ in the above three OAs were regularly promoted as STT Group-B even prior to the date of the regular promotion of their junior Sri Baleshwar Singh.

7. The allegations for the applicants are that their pay was more/equal to the pay of Sri Baleswar Singh in the cadre of Traffic Supervisor were not denied. Thus, it is a case where the pay of the ~~applicants herein~~ was either more or equal to the pay of their junior Sri Baleswara Singh in the cadre of Traffic Supervisor and their pay in the cadre of STT Group-B is less than the pay of their junior Sri Baleswara Singh as on the date of regular promotion of the latter to the post of STT Group-B. An anamoly has arisen as Sri Baleswara Singh was promoted as STT Group-B when he worked on adhoc basis in that cadre was being taken into consideration for fixing his pay on his regular promotion as STT Group-B.

8. It is true that by the date of promotion of these applicants as STT Group-B, their junior was not in the same circle while they were working in the grade of Traffic Supervisors/ASTT Group-C. But it is a case where Sri Baleswara Singh was promoted on adhoc basis to STT Group-B even before the grade of Traffic Supervisor was made circle unit. Thus, it is a case where the applicants were not offered promotion to STT Group-B when it was offered on

To

1. The Secretary to Govt.of India,
Union of India, Ministry of Communications,
New Delhi.
2. The Chairman, Telecom Commission,
Dept.of Telecommunications, Sanchar Bhavan,
New Delhi.
3. The Assistant Director General(TE)
Ministry of Communications,
Dept.of Telecommunications, Sanchar Bhavan,
New Delhi.
4. The Chief General Manager, Telecommunications,
A.P.Circle, Hyderabad-1.
5. One copy to Mr.V.Venkateswar Rao, Advocate, CAT.Hyd.
6. One copy to Mr.N.V.Ramana, Addl.CGSC.CAT.Hyd.
7. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
8. One copy to Library, CAT.Hyd.
9. One spare copy.

pvm

05/08/04
11/2004

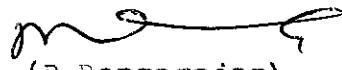
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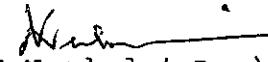
adhoc basis to Sri Baleswara Singh. Then the question of denial of the offer of promotion when it was on adhoc basis on the part of the applicants does not arise. The question as to whether the benefit of stepping up has to be given to a senior if the adhoc promotion was given to junior after the lower post was made circle unit does not arise for consideration for disposal of these OAs, and hence, we do not deal with the same for disposal of these OAs.

9. We held in OA 974/93 and 1001/93 that if stepping up is not going to be allowed in the circumstances referred herein which are similar to the OAs 974/93 and 1001/93, the same will be violative of Article 14 of the Constitution of India.

10. For the reasons stated therein, we hold that the applicants in OAs hereinabove viz. 1027/93; 1028/93 and 1929/93 have to be given the pay equal to the pay of Sri Baleswara Singh as on the date of his regular promotion to STT Group-B on notional basis. We held in OAs 974/93 and 1001/93 that the applicants therein should be given the monetary benefit from 3 years prior to the date of filing of the respective OA. For the reasons stated therein, we find that the applicants in these OAs also have to be given the monetary benefit from 3 years prior to the date of filing of the respective OA.

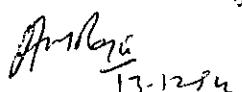
11. These OAs are disposed of accordingly. No costs.


(R. Rangarajan)
Member (Admn.)


(V. Neeladri Rao)
Vice Chairman

Dated 5th December, 1994.

Grh.


13-12-94
Deputy Registrar (S)